

By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-50/2000/4331/A

From :- Smti. K. Newar,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, ✓ Smti. Mitali Thakuria,
District & Sessions Judge,
Kokrajhar.

Dated, Guwahati the 21st July, 2018.

Sub: **Casual Leave along with station leave permission.**

Ref:- Your Letter No. DJK.1-5/2018/853, dtd. 19.07.2018.

Madam,

With reference to the above, I am directed to inform you that, your prayer for Casual Leave on 21.07.2018 along with permission to leave the headquarters after office hours on 20.07.2018 till the morning of 23.07.2018 has been granted.

In your absence, the Ld. Assistant Sessions Judge., Kokrajhar will remain in-charge of your Court and Office.

Yours faithfully,

[Signature] 21-7-18

JOINT REGISTRAR (VIGILANCE)

[Signature]
21.07.18